

Calcutta High Court (Appellate Side)

Scrutiny List From 15-09-2021 To 15-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	688/2021	RAKA BANERJEE	AKASHDEEP MUKHERJEE	07-10-2021	SHORT LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED AFTER THE PRESENTATION FORM.
2	CPAN	691/2021	SABIR ISLAM AND OTHERS	GOPA BISWAS	07-10-2021	1. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTCHED AFTER THE PRESENTATION FORM
3	CPAN	692/2021	RUMA GOSWAMI AND ANOTHER	GOPA BISWAS	07-10-2021	1. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTACHED AFTER THE PRESENTATION FORM
4	CRM	6200/2021	KARTICK RAJBHAR @ KARTICK @ BOKUL	MADHUMITA BASAK	07-10-2021	INCOMPLET CERTIFIED COPY
5	CRM	6202/2021	MD SAHAJADA	ARUN NASKAR	07-10-2021	1. PP COPY IS ABSENT. 2.PIN CODE NO IS NOT PRESENT IN THE ADDRESS OF PETITIONER NO 1 3. PETITIONER IN JAIL IS NOT WRITTEN.
6	CRM	6203/2021	RANI PANDEY AND ANR	ANKITA DEY	07-10-2021	1.PRASENTATION FORM IS PARTLY FILLED UP LEAVING PHONE NO OF THE PETITIONER, EMAIL ID, MOBILE NO BLANK.
7	CRM	6271/2021	MANIK DAS @ MANIK CHANDRA DAS	SNEHAL SETH		
8	CRR	1878/2021	SANKET BARICK AND ORS	IVAN ROY	07-10-2021	SHORTLIST OF DATES , SYNOPSIS AND XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
9	MAT	1024/2021	BALIKA ORANG	SYED NAZRUL HOSSAIN	07-10-2021	SHORT LIST OF DATES, SYNOPSIS AND XEROX ORDER COPY ARE NOT ATTACHED AFTER PRESENTATION FORM
10	MAT	1028/2021	WEST BENGAL STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD AND OTHERS	MALAY KUMAR ROY	07-10-2021	ALL APPLICANTS PINCODE ARE INCOMPLETE
11	MAT	1029/2021	ASISH SUBAL CHANDR ADHIKARI	SOUMENDRA NARAYAN GHOSH	07-10-2021	SHORT LIST OF DATES , SYNOPSIS AND XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
12	MAT	1031/2021	KUMAR SANTU ROY	RESHMI MUKHERJEE	07-10-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM

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13	MAT	1052/2021	ORIGINAL PROPERTIES PVT. LTD	TAPAN KUMAR MITRA		
14	WPA	14704/2021	SUNITA INDUSTRIES PV T LTD AND ANR	AASISH CHOUDHURY	07-10-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT PROPER.
15	WPA	14705/2021	SRIDHAR KUMAR CHATTOPADHYA @SRIDHAR CHATTOPADHYAY	SANJIB KUMAR MUKHOPADHYAY	07-10-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE ACTING
16	WPA	14712/2021	BISWAJIT JANA AND ORS	JAYANTA BHATTACHARYYA	07-10-2021	PIN CODE NO IS ABSENT IN THE ADDRESS OF THE PETITIONER NUMBER 2.
17	WPA	14755/2021	BABLU SAREN	BISWARUP BISWAS	07-10-2021	NOTARY STAMP IS MISSING ON 1ST PAGE
18	WPA	14781/2021	TARUN KR MITRA	PRATIK MAJUMDER	07-10-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)

Printed On 15-09-2021